

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3878
TO BE ANSWERED ON 06.04.2022**

**QUOTA FOR ADMISSION TO KVs
FOR MEMBERS OF PARLIAMENT**

3878 SHRI DEEPENDER SINGH HOODA:

Will the Minister of *Education* be pleased to state:-

- (a) whether Government is planning to increase the quota for admission to various Kendriya Vidyalayas (KVs) allotted to sitting Members of Parliament of Lok Sabha and Rajya Sabha;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (c) There is no such proposal to increase the quota for admission to various Kendriya Vidyalayas allotted to sitting Hon'ble Members of Parliament of Lok Sabha and Rajya Sabha, at present. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. The admission under Hon'ble Members of Parliament's quota is over and above the student strength 40 per section. The National Educational Policy 2020 mandates reconfiguration of existing academic and administrative practices. This includes maintaining a healthy pupil-teacher ratio (PTR) at the foundational level to achieve desired learning outcomes
